

**WP(C) Token number 2884**

**Urgent memo**

**Writ Stamp Reporting**

**SARVESH NARAYAN SINGH**

**Vs.**

**THE STATE OF JHARKHAND and others**

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**DB**

**CFS:**

**CAVEAT CLEAR**

**PETITION Rs 250/-**

**AFFIDAVIT Rs 20/-**

**VAKALATNAMA Rs 30/-**

- 1. Oath serial number not written on the affidavit**
- 2. The petitioner may be tagged using an extra tag**
- 3. Provision of law may be verified**
- 4. Numbering of pages of index and synopsis may be corrected**

*Reported in both copy*

*Sameer*

**18.06.2020**